

(iii) State Government and the concerned agencies have been advised not to pay any extra money to the departmental labour and if they demand the same, the matter should be reported directly to the District Manager or the Senior Regional Manager, FCI in Uttar Pradesh.

(iv) The Central Bureau of Investigation officers at Lucknow and the Senior Regional Manager, U.P., were requested to organise joint raids to apprehend the culprits.

(v) In order to reduce the allegations of depot staff and labour demanding money, imported suger is being delivered to the nominees of the State Government directly from the rail heads by endorsing Railway Receipt in their favour.

(vi) Programme/Schedule of deliveries is being planned in consultation with State Government officers at State levels to avoid simultaneous deliveries to trade and state agencies.

Distribution of Foodgrains to Workers at Subsidised Rates Under the Rural Development Programmes

9. SHRI ANANTA PRASAD SETHI
Will the Minister of AGRICULTURE be pleased to state :

(a) Whether it is a fact that some additional foodgrains have recently been announced to be distributed under the Integrated Rural Development Programme schemes to workers at subsidised rates ; and

(b) the details regarding the criteria adopted so far as the question of its distribution is concerned ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) Additional wheat amounting to one million tonnes has recently been allocated under National Rural Employment Programme (NREP)/Rural Landless Employment Guarantee Programme (RLEGP) to be distributed to the workers engaged under these programmes.

(b) Allocation of this additional quantity of wheat has been made to the States/UTs. in accordance with the criteria prescribed for distribution of funds namely : 75% weightage being given to number of agriculture workers and marginal farmers and 25% weightages to incidence of poverty in different States. The States are not required to provide any matching share under NREP for this additional resource in form of wheat. The States accepting the additional wheat have to compulsorily distribute a minimum of 40% of the wages payable to the workers under NREP/RLEGP in the shape of wheat.

[Translation]

Pyrrilla Disease on Paddy and Maize Crops

10. SHRI JAGANNATH PRASAD :
SHRIMATI BIBHA GHOSH GOSWAMI :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether pyrrilla disease is now affecting paddy and maize besides sugarcane in Uttar Pradesh, Haryana and other parts of the country ;

(b) if so, the value of crops destroyed by pyrrilla in these States so far and the names of districts affected ;

(c) the measures taken by Government to control this disease ; and

(d) if no measures have been taken, reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) No, Sir. The pyrrilla pest is under control in the States of Uttar Pradesh, Haryana and other parts of the country on all the crops.

(b) and (c) The Government has constantly reviewed the pyrrilla pest situation from July, 1985 onward and advised suitable control strategy to the States. Steps were accordingly taken by the State